

papers mentioned at (1) above.

[Placed in Library. see No. L.T. 2384/18/25]

II. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the MSME-Technology Centre, Kanpur, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
 (b) Statement by Government accepting the above Report.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. see No. L.T. 2382/18/25]

- (ii) (a) Third Annual Report and Accounts of the MSME-Technology Centre, Durg, Chhattisgarh, for the year 2023-24, together with the Auditor's Report on the Accounts.
 (b) Statement by Government accepting the above Report.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. see No. L.T. 2533/18/25]

Notifications of the Ministry of Mines

खान मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दूबे): महोदय, मैं अपतट क्षेत्र खनिज (विकास और विनियमन) अधिनियम, 2002 की धारा 35 की उप-धारा (3) के अधीन अपतट क्षेत्र खनिज संरक्षण और विकास नियम, 2024 को प्रकाशित करने वाली खान मंत्रालय की अधिसूचना सं. सा.का.नि. 791 (अ)., दिनांक 31 दिसम्बर, 2024 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. see No. L.T. 2273/18/25]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

डा. राधा मोहन दास अग्रवाल (उत्तर प्रदेश): महोदय, मैं विभाग-संबंधित गृह कार्य संबंधी संसदीय स्थायी समिति के निम्नलिखित तीन प्रतिवेदन (हिन्दी तथा अंग्रेज़ी में) प्रस्तुत करता हूँ:-

- (i) 251st Report on Action Taken by Government on the Recommendations/ Observations contained in the Two Hundred Forty Fifth Report of the Committee on 'Prison — Conditions, Infrastructure and Reforms';
- (ii) 252nd Report on 'Demands for Grants (2025-26) of the Ministry of Home Affairs'; and
- (iii) 253rd Report on 'Demands for Grants (2025-26) of the Ministry of Development of North Eastern Region (DoNER)'.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON RAILWAYS**

DR. K. LAXMAN (Uttar Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the Reports of the Department-related Parliamentary Standing Committee on Railways (2024-25):-

- (i) Second Report on Action Taken by the Government on the Observations/Recommendations contained in the First Report of the Committee on Railways (18th Lok Sabha) on Demands for Grants (2024-25) of the Ministry of Railways; and
- (ii) Third Report of the Department-related Parliamentary Standing Committee on Railways on 'Demands for Grants (2025-26)' of the Ministry of Railways.

REGARDING NOTICES RECEIVED UNDER RULE 267

MR. DEPUTY CHAIRMAN: Hon. Members, twelve notices have been received under Rule 267. The notices of Shri Tiruchi Siva, Shri Sandosh Kumar P, Shri Vaiko, Shri P.P. Suneer and Shri P. Wilson have demanded discussion over the concerns regarding upcoming delimitation exercise to Southern States. The notices of Shri Saket Gokhale, Shrimati Sagarika Ghose, Shri Pramod Tiwari and Shri Ajay Makan have demanded discussion over the alleged lapse of the Election Commission in issuance of multiple duplicate EPIC across the States. The notice of Shri Sanjay Singh demands discussion over the financial loss to small investors due to continued decline of share market in the last five months. Shri Ramji Lal Suman wants discussion over the statement made by the US President regarding American funding to increase voter turnout in India. Dr. V. Sivadasan has demanded discussion on the issues faced by ASHA, Anganwadi and Mid-Day Meal workers. Hon. Members may recall the